

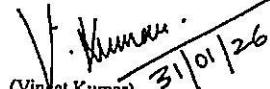
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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

CIRCULAR

All the Ahlmads/Assistant Ahlmads/ Naib Nazirs/Civil Nazirs/ Mauza Clerks posted in the courts of the Central & West District of Tis Hazari, Courts, Delhi are instructed to promptly provide the files/chittha related to the pending CA applications to the File Fetchers of Copying Agencies (Sessions/Criminal/Civil) forthwith.

Directions be strictly complied with and any lapse would attract disciplinary action against the delinquent official/s.


(Vincent Kumar) 31/01/26
Addl. Sessions Judge - 02(West)/Officer In-charge
(Copying Agency)
Tis Hazari Courts, Delhi

No. 6642 - 6892
CA/Central & West/HQs/Delhi/2026

Dated 02 FEB 2026

Copy forwarded for information and necessary action to:

1. All the Judicial Officer's posted in the Central & West District, Tis Hazari Courts, Delhi with request to direct the staff of their respective Court to take up this issue on priority basis.
2. The Officer In-charge(s) Copying Agency/Record Room, THC, Delhi
3. The Branch In-Charge, Computer Branch for necessary uploading on website.
4. The Office's of Lt. Principal D&SJ (Central & West District), Tis Hazari Courts, Delhi.
5. The Branch Incharge, Record Room for information and necessary action


(Vincent Kumar) 31/01/26
Addl. Sessions Judge - 02(West)/Officer In-charge
(Copying Agency)
Tis Hazari Courts, Delhi

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